

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 27617/2015

MOHAR SINGH

Petitioner(s)

VERSUS

RAMPAL AND OTHERS

Respondent(s)

Date : 11-01-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Kunal Yadav, Adv.
Mr. Yash Pal Dhingra, AOR

For Respondent(s)

Mr. Dr.rajeev Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is granted to respondent Nos.8(i) to
8(iv) for filing counter affidavit.

List again on 19.2.2018.

KAPIL MEHTA
Registrar
11.1.2018

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